

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI
3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST**SINGLE MEMBER****COURT NO. : 5 ROOM NO. : 504****DATED : 07/12/2017**

DAY : Thursday

CORAM:

HON'BLE JUDICIAL MEMBER, Archana Wadhwa

<u>SNo.</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVES</u>	<u>REMARKS</u>
<u>REGULAR MATTERS</u>				
1	ST/87205/2 017	LEHMAN BROTHERS ADVISERS PVT.LTD. -Vs- COMMR.SERVICE TAX- I, MUMBAI	IP/DR	
2	ST/87254/2 017	MRUDULA PRADEEP MEHTA -Vs- COMMR.SERVICE TAX- I, MUMBAI	Gokhale & Sathe (Chartered & Accountants) /DR	
3	ST/87258/2 017	BAHAR INFOCONS PVT.LTD. -Vs- COMMR.SERVICE TAX- III, MUMBAI	B.F.Pavri & Co. /DR	
4	ST/87303/2 017	COMMR.SERVICE TAX -I , PUNE -Vs- BEHR PROCESS PAINTS (I) PVT.LTD.	DR/IP	
5	ST/87323/2 017	DEEPAK FERTILISERS & PETROCHEMICALS CORP -Vs- COMMR.SERVICE TAX- II, MUMBAI	Lakshmi Kumaran & Sridharan /DR	
6	ST/87352/2 017	COMMISSIONER, CGST, PUNE-I -Vs- LEAR AUTOMTIVE INDIA P. LTD.	DR/IP	

*** Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**T Viswa Prakash,
Deputy Registrar,
SINGLE MEMBER,
CESTAT - Mumbai**